(c) whether Government propose to simplify the law for such marriages and divorces; and

(d) if so, the details thereof ?

THE MINISTER OF LAW (SHRI P. GOVINDA MENON) : (a) and (b) The information is being collected and will be laid on the Table of the House in due course.

(c) and (d) A Bill to amend the Special Marriage Act, 1954, as passed by the Rajya Sabha is pending before the Lok Sabha. It seeks to confer the right, to apply for divorce on either party to a decree for judicial separation or for restitution of conjugal rights. The period of waiting in such cases is also being reduced from two years to one year.

IMPORT OF TELEPHONE EQUIPMENTS

♦569. SHRI M. P. BHARGAVA : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the percentage of telephone equipment other than cables which are still being imported ;

(b) the time by when the country is likely to be self sufficient in the production of this equipment, and

(c) whether any of the telephone equipment is being exported by India ?

THE MINISTER OF STATE IN THE DEPARTMENTS OF PARLIAMENTARY AFFAIRS AND COMMUNICATIONS (SHRI I. K. GUJRAL) : (a) Import of telephone equipment except some specialized items is not generally resorted to. Against purchase of telephone equipment worth about Rs. 50.45 crores from the Indian Telephone Industries Limited, equipment worth about Rs. a, 18 crores has been imported by the Posts & Telegraphs Department during the three year period 1966-67 to 1968-69. This works out to about 4%.

(b) To meet the growing demands for telephone facilities and to make the country self-sufficient in the production of telephone equipment, it is necessary to expand indigenous capacity. Plans for expansion of the existing capacity of the Indian Telephone Industries Limited and setting up of new units for the manufacture of telecommunication equipment are linked up with the size of the Fourth Five Year Plan and the financial provision available.

(c) Yes.

हरा खाद तथा ऊर्वरक

*570. **श्री प्रेम मनोहर :**

श्री पीताम्बर दास :

श्री मानसिंह वर्मा :

क्या खाद्य तथा कृषि मंत्री यह बताने की कृपा करेंगे कि :

(क) देश में हरे खाद तथा उर्वरकों की वार्षिक आवश्यकता कुल कितनी है और इस समय उनकी कितनी मात्रा उपलब्ध है; और

(ख) इनकी कमी को पूरा करने के लिये अब तक क्या पग उठाए गए हैं और भविष्य में क्या पग उठाये जाने वाले हैं ?

†[GREEN MANURE AND FERTILIZER

*570. SHRI PREM MANOHAR : SHRI PITAMBER DAS: SHRI MAN SINGH VARMA :

Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the total annual requirement of green manure and fertilizers in the country and the quantity which is available at present : and

(b) the steps so far taken to meet the gap and the details of the steps proposed to be taken in future ?]

खाद्य, कृषि, सामुदायिक विकास और सहकारिता मंत्रालय में राज्य मंत्री (श्री अण्णासाहेब शिंदे) : (क) और (ख) पूछी गई जानकारी देने वाला एक विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) हरी खाद—चतुर्थ योजना के अन्त (1973-74) तक 310 लाख एकड़ क्षेत्र को हरी खाद के अन्तर्गत लाने का लक्ष्य है, जबकि 1967-68 में इसका अनुमानित क्षेत्र 220.60 लाख एकड़ है और 1968-69 के लिये यह लक्ष्य 253.80 लाख एकड़ है। धेंचा और सैनहम्प देश में उगाई जाने वाली दो लोकप्रिय

†[ ] English translation.

मौसमी हरी खादें हैं जिन्हें एक एकड़ में बीजने के लिये क्रमश: 10 किलोग्राम और 40 किलोग्राम की आवश्यकता पड़ती है। हरी खाद के अन्य स्रोत भी है जैसे कि ग्वार, मूंग, उड़द, और लोबिया आदि की हरी खाद फसलें और हरे पत्तों को खाद विभिन्न हरी खादीय फसलों की वार्षिक आवश्यकता, उपलब्धि और कमी के सम्बन्ध में कुछ भी नहीं कहा जा सकता है, क्योंकि किसानों के पास हरी खाद के रूप में प्रयोग के लिये कई वैकल्पिक फसले हैं।

हरी खाद के प्रयोग की प्रवृत्ति बढ़ाने के उद्देश्य से निम्न कदम उठाये गये हैं जिससे कि इस सम्बन्ध में निश्चित लक्ष्य प्राप्त किये जा सकें :—

(1) इस कार्यक्रम को क्रियान्वित करने के लिये केन्द्रीय वित्तीय सहायता ऋण के रूप में 30 प्रतिशत और अनुदान के रूप में 20 प्रतिशत राज्यों को प्रदान की जाती है।

(2) कुछ राज्यों में हरी खाद की फसलें उगाने के लिये सिंचाई का पानी किसानों को निःशुल्क या रियायती दरों पर उपलब्ध किया जा रहा है।

(3) कुछ राज्य हरी खाद के बीज किसानों को साहाय्य प्राप्त मूल्यों पर सप्लाई करते हैं।

(4) हरी खाद की फसले उगाने के लिये उपयुक्त फसल नमूने विकसित किये गये हैं, जिससे कि इन्हे उगाने से किसी भी वाणिज्यिक अनाज की फसल की हानि न हो।

(ख) उर्वरक —चालू वर्ष व आगामी पांच वर्षों के लिये उर्वरकों की वार्षिक आवश्यकता निम्न प्रकार से है :—

(दस लाख मैट्रिक टनों में)

वर्ष	एन	पी$_2$ओ$_5$	के$_2$ओ
1	2	3	4
1968-69 .	1.70	0.50	0.20
1969-70 .	2.00	0.80	0.55
1970-71 .	2.40	1.00	0.70
1971-72 .	2.78	1.20	0.82
1972-73 .	3.22	1.44	0.95
1973-74 .	3.73	1.74	1.11

अनुमान किया जाता है कि 1968-69 में देश में 6.5 लाख मैट्रिक टन नाइट्रोजन और 3.2 लाख मैट्रिक टन पी$_2$ओ$_5$ का उत्पादन होगा। पोटाश का स्वदेशी उत्पादन तो नगण्य ही है। शेष आवश्यकताओं की पूर्ति 1-4-68 को उपलब्ध पूर्वविशिष्ट स्टाक से और दिसम्बर, 1968 तक किये जाने वाले आयात के द्वारा होगी। 1968-69 की खरीफ और रबी के फसलों में होने वाली खपत की मात्रा की पूर्ण उपलब्धि पहले ही की जा चुकी है।

नये उर्वरक कारखानों की स्थापना और कुछ मौजूदा एककों के विस्तार की योजनायें हैं, जिससे कि देश में एन और पी$_2$ओ$_5$ उर्वरकों के उत्पादन में पर्याप्त वृद्धि हो सके। कुल आवश्यकताओं और स्वदेशी उत्पादन के मध्य के अन्तर की पूर्ती के लिये जहां तक संभव होगा आयात भी किया जायेगा। जैसे कि पहले ही कहा जा चुका है, पोटाश पूरक उर्वरकों की आवश्यकताओं की पूर्ति के लिये, देश को पूर्णत: आयात पर ही निर्भर रहना पड़ता है।

t[THE MINISTER OF STATE IN THE MrNrSTRY OF FOOD, AGRICULTURE. COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASA-HEB SHINDE) : (a) and (b) A statement giving the required information is laid on the Table of the Sabha.

STATEMENT

A. GREEN MANURING.—The targetted coverage under green manure by the end of the Fourth Plan i.e. 1973-74 is 3[1] million acres against the estimated coverage of 22.06 million acres during 1967-68 and the target of 25.38 million acres for 1968-69. Dhaincha and Sannhemp are the

t [ ] English translation.

two popular seasonal green manure crops grown in the country and the quantities of these seeds required per acre are about io Kgs. and 40 Kgs. respectively. There are other sources of green manuring also such as growing of green manure crops like Guar, Moong, Urd, and Lobia etc. and green leaf manuring. The annual requirements and availability/shortage of different green manure crops cannot ba indicated since the farmers have several alternate crops for green manuring purposes.

The following steps are being taken to extend the practice of green manuring with a view to achieving the envisaged targets :—

(1) Central financial assistance to the extent of 30 per cent loan and 20 per cent grant is given to the States for the implementation of this programme.

(2) Irrigation water is being made available to farmers free of cost or at concessional rates in some of the States for growing green manure crops.

(3) Some of the States supply green manure seeds to the farmers at subsidised rates.

(4) Suitable cropping patterns have been evolved to provide for growing of green manure crops without loss of any commercial or cereal crop.

• B. FERTILISER.—The annual require, ments of fertilisers for the current year and the following 5 years are set out below ;

(in million tonnes)

Year	N	P_2O_5	K_2O
1968-69 .	1.70	0.50	0.20
1969-70 .	2.00	0.80	0.55
1970-71 .	2.40	1.00	0.70
1971-72 .	2.78	1.20	0.82
1972-73 .	3.22	1.44	0.95
1973-74 .	3.73	1.74	1.11

It is estimated that 6.5 lakhs tonnes of Nitrogen and 3.2 lakh tonnes of P2O5 would be produced in the country during the year 1968-69. Indigenous production of potash is negligible. The balance of requirements would be met from carry-over stocks as on 1-4-1968 and the imports till December, 1968. The quantities expected to be consumed during Kharif and Rabi 1968-69 have been fully made available.

There are plans for setting up new fertiliser plants and expansion of some existing units for a substantial step-up in fertiliser production of N and P2O5 within the country. Imports will be made to bridge the gap between total requirements and indigenous production, as far as possible. As stated, for meeting the requirements of potassic fertilisers, the country has to depend almost entirely on imports.]

DEFECTIVE SEEDS SUPPLIED TO FARMERS

*57i. SARDAR NARINDAR SINGH BRAR : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) whether it is a fact that the seeds of Bajra and Maize supplied by Government to the farmers were defective in germination and purity ;

(b) if so. what action is being taken by Government in the matter ;

(c) whether Government propose to pay compensation to the farmers ; and

(d) if so, on what basis ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVELOPMENT AND COOPERATION (SHRI ANNASAHEB SHINDE) : (a) to (d) No, Sir. The production and distribution of seeds to meet their requirements is the responsibility of the State Governments. In case of any shortage, the Central Government assist the State Governments by organizing special seed production programmes through the National Seeds Corporation as well as by diversion of supplies from surplus States. The actual procurement from the Surplus States is made by the State authorities requiring the seeds after satisfying themselves about germination, purity, etc. Seed supplied by the National Seeds Corporation are certified Seeds of assured, quality.